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**GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Supreme Court Section) Civil Secretariat,
Srinagar/Jammu**

Subject: Appointment of Shri Pashupati Nath Razdan as Advocate-on-Record (AoR) for Union Territory of Jammu and Kashmir before the Hon'ble Supreme Court of India.

**Government Order No. 10991 –JK(LD) of 2023
Dated 08 -08-2023**

Sanction is hereby accorded to appointment of Shri Pashupati Nath Razdan as Advocate-on-Record to represent Union Territory of Jammu and Kashmir in the Hon'ble Supreme Court of India on the terms and conditions as envisaged in Government Order No. 3005-LD(A) of 2003 dated 21-10-2003 read with Government Order No. 2062-LD(A) of 2017 dated 08.06.2017.

Shri Pashupati Nath Razdan Advocate-on-Record shall carry out all filing; file vakalatnama in the Supreme Court in all matters/cases of Union Territory of Jammu and Kashmir ; receive all notice(s) orders(s)/correspondence(s) from the Supreme Court and all other legal foras at New Delhi, on behalf of Union Territory of Jammu & Kashmir and shall discharge all functions and duties as may be assigned to him from time to time.

By Order of the Hon'ble Lieutenant Governor.

**Sd/-
(Achal Sethi)
Secretary to Government**

No: Law-SC/28/2022-10

Dated. 08.08.2023

Copy to the:-

1. Learned Advocate General, Jammu and Kashmir, Srinagar.
2. All Administrative Secretaries.
3. Principal Secretary to Hon'ble Lieutenant Governor, J&K Raj Bhawan Srinagar.

4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Principal Resident Commissioner, J&K, New Delhi.
6. Registrar General Supreme Court of India.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
8. Director Information, J&K Srinagar.
9. Director Litigation Jammu/Srinagar.
10. Director, Archives, Archaeology and Museums, J&K Jammu/Srinagar.
11. Director Finance, Department of Law, Justice & PA.
12. Mr. Shailesh Madiyal AoR, Additional Advocate General.
13. All Standing Counsels Supreme Court of India.
14. Mr. Pashupati Nath Razdan Advocate-on-Record Supreme Court of India.
15. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
16. Private Secretary to Secretary to Government, Department of Law, Justice and P.A for information of the Secretary.
17. I/C Website Section.
18. Government Order file.
19. Concerned File.


Shafiq Hussain Mircha
Deputy Legal Remembrancer

